

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF ODISHA TO BE
HELD FROM 25.02.2019 AT PATNA**

Date : 25th Feb, 2019 (Monday)
(Sr. No. 1-till last)
Time : 2:00 P.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
5TH FLOOR, C.R. BUILDING (ANNEXE),
BIRCHAND PATEL PATH, PATNA-800001, BIHAR**

BY SPEED POST

Sr.No. 1

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Ashis Kumar Samal, **Advocate**
Sh. Niranjan Samal
At- Samagudia (Chhagharia) P.O.-Bagada Via-Sri
Baladevjew,Kendrapara,Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Anjana Mohanty, **Advocate**
Sh. Late Sadhu Charan Mohanty
C/O- Damodar Rout At- Chatarapatana P.O.-
Kendrapara, Kendrapara, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Niranjan Biswal, **Advocate**
Sh. Chintamani Biswal
At/Po Lenkudipada Nayagarh
Nayagarh, Nayagarh, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Livinston Khosla, **Advocate**
Sh. Martin Khosla
Christian Street Jeypore Dist.
Koraput, Koraput, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Monohar Mohanty, **Advocate**
Sh. Mohanty Surya Prakash Rao
Uma Niwas Gulipatna Street
Umarkote, Nabarangpur, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. S Bijaya Kumar Achary, **Advocate**
Sh. S Sanjeeva Rao
Park Street 1 Station Road
Chatrapur, Ganjam, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Sailendra Narayan Pattanaik, **Advocate**
Sh. Antaryami Pattanaik
Mankapalli Similisahi Mahipur, Nayagarh, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 8

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Prabhat Kumar Padhi, **Advocate**
Sh. Udayanath Padhi
At Badakholi Po Badakholi Ps
Aska, Ganjam, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Pramod Kumar Purohit, **Advocate**
Sh. Bijaya Kumar Purohit
Devi Nagar Chatrapur ,Ganjam,Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Dharendra Nath Sasmal, **Advocate**
Sh. Bhagabat Sasmal
Purnachandrapur W.No.21, Po.Bhanjpur,
Ps.Baripada Town Dist.
Mayurbhanja,,Mayurbhanj,Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Manas Kumar Das, **Advocate**
Sh. Gouri Pada Das
At ~ Kamarda Po ~ Kamarda Ps ~
Kamarda, Baleswar, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Dushamanta Kar, **Advocate**
Sh. Kapila Kar
At- Bagdia Po- Bagdia Ps-
Chhendipada, Anugul, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Subash Chandra Bal, **Advocate**
Sh. Sarat Chandra Bal
Chakabadaghumuri Sakuntalapur
Badachana, Jajapur, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Sudarshan Ghadei, **Advocate**
Sh. Bilash Chandra Ghadei
At-Alijanga, Post-Aruha, Dist-Jajapur, Pin-755024
At-Alijanga, Post-Aruha, Dist-Jajapur, Pin-755024
At-Alijanga, Post-Aruha, Dist-Jajapur, Pin-
755024, Jajapur, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Sachidananda Mohapatra, **Advocate**
Sh. Late Gobinda Chandra Mohapatra
At ~ Aradbazar Po ~ Balasore Ps-
Sahadevkhunta, Baleshwar, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



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DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY